

ITEM NO.56

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SI.A No. 53950 of 2018  
in  
Civil Appeal No(s). 13301/2015

SUBRATA BHATTACHARYA ETC.

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA ETC.

Respondent(s)

(I.A. No. 53950 of 2018 in C.A. No. 13301, 13319, 13410 and 13394  
of 2015)

WITH

C.A. No. 13319/2015 (XVII)

C.A. No. 13394/2015 (XVII)

C.A. No. 13410/2015 (XVII)

Date : 13-04-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH  
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR  
HON'BLE MR. JUSTICE NAVIN SINHACounsel for the  
parties

Mr. Krishna Kumar Singh, Adv.

Mr. M. P. Singh, Adv.

Mr. Rajeev Kumar Bansal, Adv.

Mr. Jai Dehadrai, Adv.

Mr. Sidharth Arora, Adv.

Ms. Shivangini Gupta, Adv.

Ms. Manisha Ambwani, Adv.

Ms. Charu Ambwani, Adv.

Mr. Jai Dehadrai, Adv.

Mr. Siddharth Arora, Adv.

Mr. Varun Ahuja, Adv.

Mr. G. Prakash, Adv.

Mr. Jishnu M. L., Adv.

Mrs. Priyanka Prakash, Adv.

Mrs. Beena Prakash, Adv.

Mr. Vijay Shankar V.L., Adv.

Mr. Pratap Venugopal, Adv.  
Mr. Surekha Raman, Adv.  
Mr. Anuj Sarma, Adv.  
Ms. Niharika, Adv.  
Ms. Kanika Kalaiyarasan, Adv.  
For M/S. K J John And Co.

Mr. R. Balasubramanian, Adv.  
Ms. Ranjana Narayan, Adv.  
Ms. Aarti Sharma, Adv.  
Mrs. Anil Katiyar, Adv.  
Mr. Prakash Gautam, Adv.  
Ms. Purna Kumari, Adv.  
Mr. Prabhas Bajaj, Adv.  
Mr. M. K. Maroria, Adv.

Mr. Prateek Kohli, Adv.  
Mr. Gagan Gupta, Adv.  
Mr. Saurabh Gupta, Adv.

Mr. Sangam Lal Pandey, Adv.

Ms. Jasmine Damkewala, Adv.

Ms. Rachana Joshi Issar, Adv.  
Ms. Vandana Mishra, Adv.  
Mr. K. Vaijyanthi, Adv.  
Mr. Shailabh Pandey, Adv.  
Mr. Davesh Vashishtha, Adv.

Mr. Wajeeh Shafiq, AOR  
Mr. D. Kapoor, Adv.

Mr. Rajender Parsad Singh, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. S. K. Rajora, Adv.  
Mr. Prakash Kumar Singh, AOR

Mr. Anjani Kumar Mishra, Adv.  
Mr. Hardeep Kaur, Adv.

Mr. Hrishikesh Baruah, AOR

Ms. Anuradha Mutatkar, AOR

Ms. Kamakshi S. Mehlwal, AOR

Mr. Amit Kumar, AOR

Mr. Vinod Sharma, AOR

Mr. T. Sudhakar, Adv.

Mr. Aviral Kashyap, AOR

Mr. Avinash Kumar, AOR

Mr. Aditya Singh, AOR

Mr. Somiran Sharma, AOR

Mr. Hetu Arora Sethi, AOR

Mr. Rameshwar Prasad Goyal, AOR

Ms. Shalu Sharma, AOR

Mr. Ritesh Agrawal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A No. 53950 of 2018 in Civil Appeal No(s). 13301/2015 ETC.

This is an application for extension of the tenure of Sh. R.S. Virk, District Judge (Retd.).

In the facts and circumstances of the case, the tenure of Sh.R.S. Virk is extended by three months from today.

In view of the above, the interlocutory application is disposed of.

(JAYANT KUMAR ARORA)  
COURT MASTER

(RENU DIWAN)  
ASSISTANT REGISTRAR